

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|---------------|--|
| CP 274/16 | TP 118/17 | Hearing | 433(e)/433(f) | Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| | K. N SALJA 9986921142 | Petitioner | Sajan |

Counsel for petitioner is present. He is directed to comply the provisions of I&B code applicable to the facts of this case.

List it on 12.07.2017.


MEMBER (J)


MEMBER (T)